

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 12-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
PLNTF EVIDENCE				
1	O.S. 258/2010 (EVIDENCE.) IA/1/2010		SHAILA.M.SITARAM Vs MS.CITY BANK HOME LOAN	PR and PR ASSOCIATES
2	O.S. 236/2013 (EVIDENCE.) IA/1/2013		Nataraju.R.B Vs Rajappa.S.N	Ashok.R.Reddy
3	O.S. 756/2014 (EVIDENCE.) IA/1/2014		Pillappa alias Pillanarayanappa Vs Muniyallamma	Shivaranjana
4	O.S. 803/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		A. Muniswamaiah @ Munishamappa Vs Pushpamma	
FUTHER CHIEF OF pw				
5	O.S. 285/2012 (EVIDENCE.) IA/1/2012		MS SLV HOUSING DEVELOPMENT CORPORATION Vs GOVINDA REDDY	N.MANO HAR DN
<u>12:00 P.M - 1:00 P.M</u>				
AMENDMENT				
6	O.S. 195/2012 (SUMMONS)		NARAYANA SINGH.M Vs RAJENDRA SINGH	K SURYANARAYANA RAO MUTHKUR N MANOHAR
HEARING ON IA				
7	O.S. 154/2013 (SUMMONS) IA/1/2013		Umashankar.A.S Vs Nagappa	M.S.Nagaraja
8	O.S. 500/2013 (SUMMONS)		Thimmakka Vs Munithayamma	K.Santhosh kumar
9	O.S. 1019/2017 (SUMMONS) IA/1/2017		Mangamma Vs Ramaiah S	H N Babu
10	M.A. 114/2019 (SUMMONS) IA/1/2019		Venkatesh M Vs Sujatha P V	M B Chandrachooda
11	M.A. 115/2019 (SUMMONS)		Venkatesh M. Vs Sujatha P V	M B Chandrachooda

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12	O.S. 779/2020 (SUMMONS) IA/1/2020		GEETHA Vs KHATUN BI	SHIVAYOGIMATH ASS
3:00 P.M - 4:00 P.M				
AMENDMENT				
13	O.S. 993/2013 (SUMMONS) IA/1/2013		Lakshmamma Vs Sriramaiah	N.Nagendra Nath
14	O.S. 1688/2014 (SUMMONS) IA/1/2014		Gangamma Vs Channamma	K S
HEARING ON IA				
15	FDP 41/2010 (SUMMONS)		MUNINARASAMMA Vs NARASAMMA	RAMAIAH GOWDA
16	O.S. 1112/2018 (ISSUES.) IA/1/2018		Nage Gowda B Vs Raju V K	B Keshava Murthy
Cases listed below are adjourned due to Covid 19				
AMENDMENT				
17	O.S. 1008/2012 (SUMMONS)	27-11-2020	Vishwanath Vs Veranarsimappa	M.B.Seshagiri
: M.A./0000004/2013				
: M.A./0000002/2013				
AWAIT ORDERS				
18	O.S. 1493/2012 (SUMMONS) IA/1/2012 IA/2/2012	27-11-2020	MS Ravindra Interiors Vs MS M.R.G Realtors private limited	L.M.Chidanandayya
AWAIT SUMMON/NOTICE				
19	Misc 71/2010 (SUMMONS) IA/1/2010	27-11-2020	STATE BANK OF INDIA Vs SYED RIYAZ AND OTHERS	MUNIRAJU
20	O.S. 817/2012 (SUMMONS) IA/1/2012	27-11-2020	Parvathamma Vs N.Venkatesha	T.Chandrappa v janardhana
NOTICES				
21	O.S. 730/2011 (SUMMONS) IA/1/2011	27-11-2020	MUNITHAYAMMA Vs SRIKANTAIAH.M.N.	KRISHNA V
STEPS				
22	Misc 93/2012 (SUMMONS) IA/1/2012	27-11-2020	Motappa Vs Ramakka	Racheed khan

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23	EX 47/2012 (EVIDENCE.)	16-12-2020	PILLONAPPA Vs THE SPECIAL LAND ACQUISITION OFFICER	
PLNTF EVIDENCE				
24	O.S. 2000/2014 (EVIDENCE.) IA/1/2014	16-12-2020	Yellappa Vs Chinnammaiah	S G R
25	O.S. 272/2015 (EVIDENCE.) IA/1/2015	16-12-2020	Nagarathamma Vs Venkatalakshamma	C R K
26	O.S. 471/2015 (EVIDENCE.) IA/1/2015	16-12-2020	Sharadamma Vs Pillamma	GOVINDARAJU..J
27	O.S. 2011/2015 (EVIDENCE.) IA/1/2015	16-12-2020	Shaik Basheer Vs Mehaboob Bee	V Seenappa
28	O.S. 1498/2017 (EVIDENCE.) IA/1/2017	16-12-2020	Shivanna G M Vs Krishna Reddy	Arun Sambrani
29	O.S. 61/2018 (EVIDENCE.) IA/1/2017 IA/2/2017	16-12-2020	MALLAIAH Vs SIDDAPPA	VEMAREDDY S.
30	O.S. 742/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	16-12-2020	SUDHAKAR S Vs MUNIRAJU R	G M J
FUTHER CHIEF OF pw				
31	O.S. 151/2015 (EVIDENCE.) IA/1/2015	16-12-2020	Muninarayana Vs Muniyappa	K Muniraju
32	O.S. 1256/2013 (SUMMONS) IA/1/2013	02-01-2021	Muniyappa.S Vs Venkateshappa alias Mariyappa	N.Govinda Gowda
33	O.S. 365/2015 (SUMMONS)	02-01-2021	Canara Bank Vs Srinivas Reddy	
34	O.S. 547/2015 (SUMMONS) IA/1/2015	02-01-2021	Lakshmidevi Vs Shivamma	RAAGHAVENDRA B.P.
AMENDMENT				
35	O.S. 1024/2014 (SUMMONS) IA/1/2014	02-01-2021	Nagamma Vs Badakappa	Srinivas
AWAIT SUMMON/NOTICE				

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36	FDP 40/2013 (SUMMONS)	02-01-2021	Manjula Vs Shivarudrappa	H.M. Somashekaraiah
37	O.S. 1535/2014 (SUMMONS) IA/1/2014	02-01-2021	Galamma alias Munirathnamma Vs Hanumaiah	K V S
38	O.S. 938/2015 (SUMMONS) IA/1/2015	02-01-2021	Gopal Krishna C Vs Malliyammal	L. SUBRAMANI
SUMMONS				
39	O.S. 1118/2014 (SUMMONS) IA/1/2014	02-01-2021	Sakamma Vs Thippamma	Srinivas
40	O.S. 281/2018 (SUMMONS) IA/1/2018	04-01-2021	Byre Gowda R Vs Ramachandrappa R	G Manivannan
AWAIT SUMMON/NOTICE				
41	O.S. 185/2016 (SUMMONS) IA/1/2016	04-01-2021	Nagaraj Vs Mamatha M H	Ansiga Devi
42	M.C. 100/2018 (SUMMONS)	04-01-2021	Manjunath Vs Yeshodha alias Uma	M/s G V Aswathnarayana
43	O.S. 1554/2018 (SUMMONS)	04-01-2021	NARAYANAPPA Vs MUNIVENKATAMMA SINCE DEAD BY LRs SARASWATHAMMA	Mallikarjuna
OBECTION				
44	M.C. 33/2018 (SUMMONS)	04-01-2021	Ambarish Vs Nagaveni alias Shwetha	G D Harisha
SS TO DEFT. BY RPAD				
45	O.S. 1210/2019 (SUMMONS) IA/1/2019	04-01-2021	PRASANNA KUMAR M N Vs PAPAI AH	K Y
STEPS				
46	EX 13/2018 (SUMMONS)	04-01-2021	Narayana Swamy Vs Pyaroo Saab	H Maregowda
47	Misc 30/2019 (SUMMONS) IA/1/2019	04-01-2021	LAKSHAMMA Vs YELLAPPA	Sowmya P M

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48	REV 1/2019 (SUMMONS)	04-01-2021	Vijaya Bank, Rep. by Jayappa P N Vs Krishna Murthy S	T R A
SUMMONS				
49	O.S. 379/2020 (SUMMONS) IA/1/2020	05-01-2021	Srinivas G Vs Malamma	L Suresh
50	O.S. 843/2020 (SUMMONS) IA/1/2020	05-01-2021	SHIVA SHANKAR B T Vs VENKATESH B T	M PRABHU
51	M.C. 159/2020 (NOTICE) IA/1/2020	05-01-2021	KAVYASHREE H A Vs RAVIKUMAR Y	PRAVEEN KUMAR K N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
WRITTEN STATEMENT				
1	O.S. 1422/2019 (SUMMONS) IA/1/2019		Netharavathi V Vs Venkataramanappa alias Venkataramaiah	D Narase Gowda
2	R.A. 72/2013 (HEARING)		Shylamma alias Shylaa.M.P Vs Papanna	H.M.Rajashekara
(O.S./0000122/2007)				
3	M.C. 80/2020 (HEARING)		Gowda J H Vs NIL	Surendra Y S
4	O.S. 505/2020 (HEARING) IA/1/2020		VENKATESH M Vs AGADURAPPA	PRAMILA
5	O.S. 608/2020 (HEARING) IA/1/2020		MALIAH Vs VENKATRAMANASWAMY	K SURESH DESAI
6	M.A. 47/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		SHIVARAMDAS G Vs TAHSILDAR	M.SRINIVASIAH
7	Misc 86/2016 (EVIDENCE.)		Hill View Garden Owners and Residents Welfare Association Vs D Ravikumar Reddy	
CROSS EXAMINATION OF PW				
8	O.S. 1719/2005 (EVIDENCE.) IA/1/2005		A AZIZ Vs G R SRINIVASA REDDY	CHALAPATHY SRI.M.C.RAVIKUMAR
PLNTF EVIDENCE				
9	O.S. 1438/2016 (EVIDENCE.) IA/1/2016		Vijayalakshmi Vs Manjunatha	D A S
10	O.S. 1739/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		Karisiddawadayar Mutt Trust, Rep. by Sri. Sachidananda Shivacharya Swamy Vs Ramalingeshwara Mutt, Rep. by Vishwaaradhyashivacharya Swamigalu	H C N
FUTHER CHIEF OF pw				

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11	O.S. 707/2010 (EVIDENCE.) IA/1/2010		C.PHILOMEN RAJ Vs NARAYANAPPA @ NARAYANASWA	M.N.SREENIVASA
<u>12:00 P.M - 1:00 P.M</u>				
OBJECTION				
12	O.S. 78/2016 (SUMMONS) IA/1/2016		Vishwanath Vs Mariswamy K C	Bhadregowda R
13	O.S. 682/2020 (HEARING) IA/1/2020		NAGAMMA Vs MUNIYAPPA	Chandrappa T
14	M.C. 154/2020 (FIRST HEARING)		RAKA BANERJEE Vs NIL	SATHEESH KUMAR V
15	O.S. 1506/2018 (EVIDENCE.) IA/1/2018		Vijaya Kumar A Vs Madhu N	V Giri Kumar
<u>3:00 P.M - 4:00 P.M</u>				
AMENDMENT				
16	O.S. 479/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Ramgopal B S Vs Savitha	Y A Nagaraj
OBJECTION				
17	O.S. 1053/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018		Manjunath B N Vs Thavakal Sab S	G Manivannan
18	O.S. 591/2011 (HEARING) IA/1/2011		CHANDRASHEKAR.M. Vs KEMPAMMA	RAMESH ADITHYA D1 TO 4 - SRI.V.VIJAYASHEKARA GOWDA
19	O.S. 1177/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Gopal B R Vs Yadavamurthy N V	S Rajashekar
ARGUMENTS				
20	M.A. 37/2018 (ARGUMENTS.) IA/1/2018		Tajuddin Vs Mohammed Khan	S G Venkatachalapathy

Cases listed below are adjourned due to Covid 19

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21	O.S. 1787/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	16-11-2020	Munithayamma, Rep. by GPA holder Shobha Vs Doddaiah	Ganapathi C V
22	O.S. 129/2018 (EVIDENCE.) IA/1/2018	16-11-2020	Nandini B R Vs Nagarathnamma	D Sheshadri
23	Misc 17/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	16-11-2020	Arul Muthu Vs Thomas	K G Lakshmipahi
24	Misc 70/2010 (NOTICE) IA/1/2010	30-11-2020	STATE BANK OF INDIA Vs RAJU	P. MUNIRAJU
25	O.S. 947/2013 (NOTICE) IA/1/2013	30-11-2020	Kamala Devi Vs kanaka Lakshamma	N.Nagaraja
26	EX 45/2013 (NOTICE)	30-11-2020	M Ramakrishnappa Vs N Puttamma	Hari prasad Y
27	M.C. 8/2020 (APPEARANCE OF PARTY)	30-11-2020	Crystal Ireland Vs NIL	Rahul Jha
28	R.A. 45/2020 (APPEARANCE OF PARTY)	30-11-2020	VENUGOPAL Y S Vs SANJAY BOLANGADI	VARADARAJAN M S
29	O.S. 1616/2013 (SUMMONS) IA/1/2013	01-12-2020	Munilakshamma Vs Venkataramanappa	Karibasavaiah
30	EX 59/2013 (SUMMONS)	01-12-2020	Gangananjaiah H N Vs Patalappa alias Doddapatalappa	B C J
31	O.S. 1697/2013 (SUMMONS) IA/1/2013	01-12-2020	Prema Vs Somashékara Gowda	Shivashankar K
32	O.S. 61/2016 (SUMMONS) IA/1/2016	11-12-2020	Siddagangappa Vs Gangamma	P R Harish Kumar
33	O.S. 1799/2016 (SUMMONS) IA/1/2016	11-12-2020	Syed Sanaula Vs Srinivas	
34	O.S. 1369/2017 (SUMMONS) IA/1/2017 IA/2/2017	11-12-2020	Munivenkategowda M Vs Krishnaveni L	
35	O.S. 1663/2017 (SUMMONS) IA/1/2017	11-12-2020	Subbarayappa Vs Doddabyamma	Nagaraj M

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36	O.S. 1043/2018 (SUMMONS) IA/1/2018	11-12-2020	Bhagyalakshmi S Vs Naveen G N	M V Nanjunda Gowda
37	O.S. 1281/2013 (A.D.R) IA/1/2013 IA/2/2013	19-12-2020	Pradeep Kumar B.G. Vs B. Srinath Hegde	H.R. Sanjeev Gowda
38	O.S. 1627/2018 (A.D.R) IA/1/2018 IA/2/2018	19-12-2020	Munikrishna Vs Munidasappa	K S Sathish
39	O.S. 1633/2018 (A.D.R) IA/1/2018	19-12-2020	Narasamma Vs Gangadhara M	G Krishna
40	O.S. 1719/2018 (A.D.R) IA/1/2018	19-12-2020	Rajanna Vs Bachamma	R Manjunath
41	O.S. 723/2016 (NOTICE) IA/1/2016	07-01-2021	Nagaraju Vs Narashimaiah	Yadava K
42	FDP 35/2016 (NOTICE)	07-01-2021	Venkataramanappa Vs Yellamma	K V C
43	EX 64/2016 (NOTICE)	07-01-2021	Venkata Krishna Reddy V Vs Srinivas H R	Holla and Holla
44	Misc 80/2016 (NOTICE)	07-01-2021	Basamma Vs Nagaraju	V Vishwanath
45	R.A. 64/2016 (NOTICE) IA/1/2016 IA/2/2016	16-01-2021	Byatarayappa Vs Sundar	
46	Misc 105/2016 (NOTICE) IA/1/2016	16-01-2021	Sathish Kumar Vs Kantharaj	
47	O.S. 1748/2016 (NOTICE) IA/1/2016	16-01-2021	Muniraju C Vs Chikkathayamma	T V A
48	REV 4/2016 (NOTICE)	16-01-2021	Rangamma Vs Gangamma	Laxminarayan
49	O.S. 1678/2017 (NOTICE) IA/1/2017 IA/2/2017	16-01-2021	Anthoni Meri Vs The Principal Secretary	Suresh K

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50	Misc 5/2018 (NOTICE) IA/1/2018	16-01-2021	Doddanagamma, Since dead by LRS Muniraju Vs Abbaiah, Dead by Munikrishna	P Ravichandra
51	M.C. 15/2018 (NOTICE)	16-01-2021	Prakash B A alias Ramesh Vs Hemavathi alias Hima	DP Prasanna
52	FDP 7/2020 (NOTICE)	16-01-2021	MUNIYAMMA Vs NAGARAJU ALIAS NAGAPPA REDDY	H.S RAMAMURTHY ASSOCIATES
53	O.S. 818/2019 (SUMMONS) IA/1/2019 IA/2/2019	19-01-2021	Muthegowda T alias Umesh Vs Syndicate Bank Retired Employees Welfare Society (Regd)	M M
54	O.S. 1187/2019 (SUMMONS)	19-01-2021	Joy Joston P Vs Prem Kumar	Annamariyappa J
55	O.S. 1286/2019 (SUMMONS) IA/1/2019	19-01-2021	Vinod Kumar Vs Veera Kumar P	Kamalji
56	O.S. 1287/2019 (SUMMONS) IA/1/2019	19-01-2021	Manoharlal M (HUF), Rep. by its Karta Manoharlal Vs Veera Kumar P	Kamalji

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 340/2020 (SUMMONS) IA/1/2020 IA/2/2020		Chennegowda Vs Munegowda	K.SHIVASHANKAR
2	O.S. 483/2020 (SUMMONS) IA/1/2020		Nagamma Vs Srinivasamurthy A	K.SHIVASHANKAR
OBJECTION ON IA				
3	O.S. 701/2020 (SUMMONS) IA/1/2020 IA/2/2020		PADMA S Vs SAMPANGIRAMIAH N	G MANJUNATH
STEPS				
4	FDP 6/2008 (SUMMONS)		RAJAPPA Vs MUNYAPPA	N. GOVINDA GOWDA
OBJECTION OF JUDGMENT-DEBTOR				
5	O.S. 1784/2007 (NOTICE) IA/1/2007		PATALAPPA Vs K C RAJANNA	N. PRASHANTH KUMAR
6	O.S. 1341/2009 (EVIDENCE.) IA/1/2009		K LAKSHMIPATHY Vs S NIVEDITHA	V.C.JAGANNATH
CROSS EXAMINATION OF PW				
7	O.S. 1311/2007 (EVIDENCE.) IA/1/2007		CHIKKABALAMMA Vs MUNYAMMA	M.K.RAMESH GOWDA
8	O.S. 368/2009 (EVIDENCE.) IA/1/2009 IA/2/2009		RAMAIAH Vs ABRAHAM	YN SATHYANARAYANA RAO ARAVIND REDDY.H
FURTHER EVIDENCE FOR PLNTF				
9	O.S. 1896/2014 (EVIDENCE.) IA/1/2014		Arunakumari K R Vs Krishnappa B C	V Krishnamurthy
PLNTF EVIDENCE				
10	O.S. 1421/2017 (EVIDENCE.) IA/1/2017		Bhagyanathan W Vs Ajith Kumar	A M Vijay
11	O.S. 1455/2017 (EVIDENCE.) IA/1/2017		Sathish R Vs Pillaiah alias Pillappa	MYLARAIAH ASSOCAITES

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12	O.S. 1712/2004 (ARGUMENTS.) IA/1/2004		M PUSHPAMBA Vs M SADANANDA	K.V. NARASIMHAN
13	O.S. 432/2009 (ARGUMENTS.) IA/1/2009		KAMALA Vs D A KRISHNAMURTHY	SRINIVAS
14	O.S. 1850/2013 (ARGUMENTS.) IA/1/2013		Indiramma M Vs Muninaga Reddy @ M.N. Reddy	L Chandrashekar
15	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari Vs Bharath Kumar K	K R P
16	O.S. 514/2017 (ARGUMENTS.) IA/1/2017		Murali B Vs Batyappa	Ravi H S
17	O.S. 1187/2017 (ARGUMENTS.)		McElroy Sales and Service India Private Limited Vs Chandrodaya Sampathy	C K N
FURTHER ARGUMENTS				
18	O.S. 619/2017 (ARGUMENTS.) IA/1/2017		Ashwatha Reddy Vs Ramakrishna Reddy	K Varaprasad
19	O.S. 4/2018 (JUDGMENTS) IA/1/2017 IA/2/2017		APPAYANNA Vs RAJGOPAL REDDY	S.S.ZULAPI
20	O.S. 172/2005 (ORDERS.) IA/1/2005		NAGAVENI Vs NARAYANAMMA	K. T. DAKAPPA CKC
21	EX 72/2018 (ORDERS.)		Harish E Vs M/s Keshav Exports Private Ltd., Rep. by B S Padmanabha char	Prasanna Kumar V H
22	O.S. 1021/2020 (ORDERS.) IA/1/2020		RAJU T K ALIAS UMESH T K Vs MUNIYAMMA	E SWAMY GOWDA
23	O.S. 1851/2007 (OBJECTIONs) IA/1/2007		AFROZ PASHA Vs ZUBEDA BEGUM	M.K. SHIVARAM KS
3:00 P.M - 4:00 P.M				
24	O.S. 852/2020 (NOTICE) IA/1/2020		MUNIRAJU M Vs MURALIDHAR M V	P B RAJU

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25	O.S. 880/2020 (NOTICE) IA/1/2020		SUJATHA Vs NAGARATHANAMMA	GEETHA M R
26	O.S. 915/2020 (NOTICE) IA/1/2020		LAKSHMI G Vs GANGAPPA	PRAKASH K S
27	O.S. 1517/2004 (HEARING) IA/1/2004		N NAGARAJ Vs RUKMINIYAMMA	Y.R. SADASHIVA HGN
28	O.S. 2032/2015 (HEARING) IA/1/2015		Madhu Balani Vs Narasa Reddy	D S M
29	R.A. 73/2018 (HEARING) IA/1/2018		Savitramma Vs Arunapriya N	K Shivashankar
30	O.S. 1750/2014 (ISSUES.) IA/1/2014		Kamarunnisa Vs Anees Ahmed alias Jiyauulla	Muruli K
31	O.S. 1806/2015 (ISSUES.) IA/1/2015		Ms RRK Constructions, Rep. by T Subramani and Sudha Priya Vs Nagaraj N	Sridhar T
32	O.S. 12/2018 (ISSUES.) IA/1/2017 IA/2/2017		VENKATESH Vs GOWTHAM REDDY	Y.N. RAMANNA
33	O.S. 359/2019 (ISSUES.) IA/1/2019		LAKSHMAMMA Vs NAGAPPA	Prashanth
34	O.S. 306/2015 (ORDERS.) IA/1/2015		Nagesh B L Vs Kavitha B G A	H.S.SATHISH KUMAR
35	M.C. 29/2020 (ORDERS.)		Sapna Paliwal alias Sapna Mukherji Vs Manu Paliwal	Chandrashekara
Cases listed below are adjourned due to Covid 19				
36	O.S. 758/2013 (SUMMONS) IA/1/2013	13-01-2021	Sarojamma Vs Munirathnamma	C Vinaya Swamy
37	R.A. 76/2017 (SUMMONS) IA/1/2017 IA/2/2017	13-01-2021	Jacob Groves Daniel Vs Mariyappa	
38	R.A. 7/2018 (SUMMONS) IA/1/2018	13-01-2021	Lakshamma Vs Mariyappa	B K Vishwanath

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39	EX 54/2018 (SUMMONS)	13-01-2021	Govindappa Vs Sunandamma	K V N
40	O.S. 1208/2018 (SUMMONS) IA/1/2018	13-01-2021	Somashekar Vs Chandrashekar	Nagesh
41	Misc 71/2019 (SUMMONS)	13-01-2021	Rudrappa J R since dead by his Lrs 1. Sarojamma Vs Vijaykumar J M	S Subrahmanya
42	O.S. 801/2019 (SUMMONS)	13-01-2021	Chinthamma Vs Papamma	G N N K
43	O.S. 992/2019 (SUMMONS) IA/1/2019	13-01-2021	Venkatesh Vs Poornachandra Reddy B	Sateesha
44	P.MIS. 5/2019 (SUMMONS)	13-01-2021	Munishamappa Vs Sonnappa	N Suryanarayana
45	O.S. 1108/2019 (SUMMONS) IA/1/2019	13-01-2021	CHINNAMMA SAMUEL Vs VENKATESH	SATEESHA
46	O.S. 1158/2019 (SUMMONS) IA/1/2019	13-01-2021	Salmasulthana Vs Hanumantharayappa D	N K Prakash
47	O.S. 1172/2019 (SUMMONS) IA/1/2019	13-01-2021	Vanajakshi Vs Mahadevamma	A Shivakumar
48	O.S. 1206/2019 (SUMMONS) IA/1/2019	13-01-2021	Narasimha Murthy Vs Byamma	Narasimha Murthy
49	O.S. 1284/2019 (SUMMONS) IA/1/2019	13-01-2021	Shobha Vs Rakesh V	Yankoba
50	O.S. 1301/2019 (SUMMONS) IA/1/2019	13-01-2021	Srinivas Vs Krishnappa	G Papi Reddy
51	O.S. 1335/2019 (SUMMONS) IA/1/2019	13-01-2021	NARAYANASWAMY Vs BACHANNA	KIRAN B
52	O.S. 1342/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	13-01-2021	Shanthamma Vs Nandish R	M Byregowda

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53	O.S. 1356/2019 (SUMMONS) IA/1/2019	13-01-2021	Lakshminarayana H Vs Madhu Sagar	Suresh
54	FDP 34/2019 (SUMMONS)	13-01-2021	Mohammed Ibrahim Vs Tahira Begum, Dead	Imran Pasha
55	O.S. 1426/2019 (SUMMONS) IA/1/2019	13-01-2021	LAKSHMIDEVAMMA Vs DODDA PUTTAPPA	B M N
56	O.S. 1461/2019 (SUMMONS) IA/1/2019	13-01-2021	SHANTHA SWAROOP Vs KARNA PRAKASH	SRIKANTACHARI
57	O.S. 1472/2019 (SUMMONS) IA/1/2019	13-01-2021	Anjinappa Vs Muniswamappa	K Shivashankar
58	O.S. 1484/2019 (SUMMONS) IA/1/2019	13-01-2021	Muniyappa Vs Muniraja	Shivalingappa
59	M.A. 90/2019 (SUMMONS) IA/1/2019	13-01-2021	Anthony Devid Represented by his Special Power of Attorney Holder Vs Rajagopalan T.R	Narayanaswamy R
60	Misc 197/2019 (SUMMONS) IA/1/2019	13-01-2021	Premamma Vs Chandra Shekar	K N A
61	O.S. 1596/2019 (SUMMONS) IA/1/2019	13-01-2021	Gangadhar G Vs Swamy K S	N Rajakumar
62	M.A. 106/2019 (SUMMONS) IA/1/2019 IA/2/2019	13-01-2021	Shravana Sundar, Rep. by her GPA Holder Narasimha Vs Prithvisagar S	Chandrakala G
63	O.S. 1817/2019 (SUMMONS) IA/1/2019	13-01-2021	Mohan K S Vs Mohammed Fazil Husain	G V A
64	O.S. 1846/2019 (SUMMONS) IA/1/2019 IA/2/2019	13-01-2021	BHAIHMMA Vs MUNE GOWDA M	SUNIL P
65	R.A. 113/2019 (SUMMONS) IA/1/2019	13-01-2021	LEELAVATHI N D Vs PUTTAMMA	RAJENDRA D DESAI
66	O.S. 1915/2019 (SUMMONS)	13-01-2021	Devamma Vs Munivenkatappa	Manju H M

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67	O.S. 1927/2019 (SUMMONS) IA/1/2019	14-01-2021	Chikkamariyappa Vs Hemagiriappa	H S Dayananda
68	O.S. 1931/2019 (SUMMONS) IA/1/2019	14-01-2021	VINAY KUMAR Vs OBALAMMA	T L NAGARAJU
69	O.S. 1958/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	14-01-2021	Gundappa D A Vs The Deputy Commissioner Bengaluru Rural District	Nagesh K V
70	O.S. 1974/2019 (SUMMONS) IA/1/2019	14-01-2021	Maddurappa Vs Narasamma	A M Narayanaswamy
71	O.S. 18/2020 (SUMMONS) IA/1/2019 IA/2/2019	14-01-2021	A. V. SURESH Vs NARAYANAMMA	JAGADESH H. M.
72	O.S. 54/2020 (SUMMONS) IA/1/2020	14-01-2021	Susheelamma K Vs Rajappa K	S V T
73	O.S. 76/2020 (SUMMONS) IA/1/2020	14-01-2021	Manjunath K R, Rep. GPA Holder Shashikala J Vs Mahadev	D V Ramesh
74	O.S. 86/2020 (SUMMONS)	14-01-2021	Canara Bank, Rep. by Neha Gupta Vs Kemparaju P	R A Mohan
75	O.S. 137/2020 (SUMMONS) IA/1/2020	14-01-2021	Hrudayaraju Vs Milap Chand Dugar	Shivakumar
76	O.S. 163/2020 (SUMMONS) IA/1/2020	14-01-2021	Manu B R Vs Pillamma	Aravindanath
77	M.A. 16/2020 (SUMMONS) IA/1/2020	14-01-2021	Murthy Krishnappa Gowda Vs Sivaraman Hariharan	Vigneshwara U
78	EX 7/2020 (SUMMONS)	14-01-2021	Anjanappa, Since dead by LR 1(a) Hanumakka Vs Rathnamma	T S C
79	O.S. 194/2020 (SUMMONS)	14-01-2021	Prabhakara Reddy A Vs Kumari Ashwini D	P R Pashupathi
80	O.S. 195/2020 (SUMMONS)	14-01-2021	Prabhakara Reddy A Vs Narasihmaraju	P R Pashupathi

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81	M.A. 23/2020 (SUMMONS)	14-01-2021	PUTTAPPA Vs MUNIYAMMA	JAGANNATHA
82	O.S. 330/2020 (SUMMONS) IA/1/2020	14-01-2021	Yashodamma A Vs Pillamma	Harish Kumar G
83	O.S. 345/2020 (SUMMONS) IA/1/2020	14-01-2021	Nagaraju Vs Munivenkatappa	N Srinivas
84	O.S. 375/2020 (SUMMONS) IA/1/2020	14-01-2021	Dhanalaxmi Vs Chandru alias Chandrappa	M H Ujjammanavar
85	O.S. 380/2020 (SUMMONS) IA/1/2020	14-01-2021	Gangamma Vs Muniyappa	K S N
86	O.S. 410/2020 (SUMMONS)	14-01-2021	Canara Bank, Rep. by Neha Gupta Vs Suresh T G	R A Mohan
87	O.S. 425/2020 (SUMMONS)	14-01-2021	Muniyappa K m Vs Rekha G	A N J
88	O.S. 435/2020 (SUMMONS) IA/1/2020	14-01-2021	NAGAVENI Vs LAKSHMAMMA	VENKATE GOWDA
89	O.S. 446/2020 (SUMMONS) IA/1/2020	14-01-2021	Saraswathamma K R Vs M/s N S Infra Rep by Managing partner Annayappa	M S V
90	O.S. 451/2020 (SUMMONS) IA/1/2020	14-01-2021	Lingaiah Vs Srimathi Krishna	S G V
91	O.S. 478/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-01-2021	MUNIYAPPA C R Vs SAKAMMA	M MENAKA
92	O.S. 489/2020 (SUMMONS) IA/1/2020	14-01-2021	RATHNAMMA Vs GOPALKRISHNA	RAJANIKANTH
93	O.S. 499/2020 (SUMMONS)	14-01-2021	Byre Gowda Vs Manjunatha	K N J

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94	O.S. 649/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-01-2021	LORDS SAI MA HOTELS PVT LTD REPTD BY PUSHPENDRA R BANSAL Vs SARAYU TRANQUIL APARTMENTS REPTD BY PRAKASH G C	KARUMBAlAH T A
95	O.S. 650/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-01-2021	LORDS SAI MA HOTELS PVT LTD REPTD BY PUSPENDRA R BANSAL Vs SARAYU TRANQUIL APARTMENTS REPTD BY PRAKASH G C	KARUMBAlAH T A
96	O.S. 651/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-01-2021	PUSHPENDRA R BANSAL REPTD BY VIKASH KUMAR Vs SARAYU TRANQUIL APARTMENTS OWNERS ASSOCIATION REPTD BY PRAKASH G C	KARUMBAlAH T A
97	O.S. 652/2020 (SUMMONS) IA/1/2020 IA/2/2020	14-01-2021	SSSP CONSULTANT AND TECHNO SEERVICE LTD REPTD BY BANSAL P R Vs SARAYU TRANQUIL APARTMENTS REPTD BY PRAKASH G C	KARUMBAlAH T A
98	M.C. 121/2018 (NOTICE)	14-01-2021	Vishwanath J Badiger Vs Shilpa S	R Raju Guptha
99	EX 41/2019 (NOTICE)	14-01-2021	State Bank of India Rep. by Loganathan K Vs Krishnappa M	P M
100	Misc 190/2019 (NOTICE) IA/1/2019	14-01-2021	Srinivasa Iyenger K Vs Swetha Rao	B R V
101	Misc 211/2019 (NOTICE) IA/1/2019 IA/2/2019	14-01-2021	Gowamma Vs Bhagyamma	Lokesh M Y
102	Misc 214/2019 (NOTICE)	14-01-2021	Putamma Vs Desi Nanjappa Since dead LRs on records	Srinivas T
103	M.C. 449/2019 (NOTICE)	14-01-2021	Jeena KunhIRaman Vs Sudhir Udayakanth	Mahesh

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104	M.C. 2/2020 (NOTICE)	14-01-2021	Roja H K Vs Ashok M	R T R
105	M.C. 7/2020 (NOTICE)	14-01-2021	Gayathri S Vs Naresh K	Vijaya Kumar K S
106	Misc 9/2020 (NOTICE) IA/1/2020 IA/2/2020 IA/3/2020	14-01-2021	SAMPANGI RAMAIAH Vs HANUMAPPA P	G S S
107	O.S. 107/2020 (NOTICE) IA/1/2020 IA/2/2020	14-01-2021	Venkatesh Vs Krishnappa	Manjunath
108	O.S. 141/2020 (NOTICE) IA/1/2020	14-01-2021	Bharathi M Vs Suresh	H Y Nagaraj
109	M.A. 15/2020 (NOTICE) IA/1/2020	14-01-2021	Murthy Krishnappa Gowda Vs Sivaraman Hariharan	Vigneshwara U
110	A.I.R.Misc 5/2020 (NOTICE)	14-01-2021	MUSTARI BEGAM Vs JAGADISH, DRIVER AND OWNER	A
111	A.I.R.Misc 6/2020 (NOTICE)	14-01-2021	DEVANNA ALIAS DEVAPPA Vs GOVINDARAJ, DRIVER	A
112	A.I.R.Misc 7/2020 (NOTICE)	14-01-2021	MUNİYAMMA Vs RAMESH, DRIVER	A
113	A.I.R.Misc 8/2020 (NOTICE)	14-01-2021	RAMANJINAPPA Vs KUMARASWAMY H. C. DRIVER	A
114	Misc 36/2020 (NOTICE)	14-01-2021	Anil Kumar R Vs Ramaswamy N	Chaithra B

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<u>11:00 A.M - 12:00 P.M</u>				
1	FDP 55/2008 (HEARING)		SHOBHA.S Vs SUBBAREDDY AND OTHERS	N.P.KALLESH GOWDA RAVIKUMAR
2	O.S. 678/2010 (HEARING) IA/1/2010		SHARADA AND OTHERS Vs MUNIYAPPA	T.KODANDARAMA
3	O.S. 826/2010 (HEARING) IA/1/2010		ANJANAPPA AND OTHERS Vs KOTAMMA AND OTHERS	
4	O.S. 1069/2010 (HEARING) IA/1/2010		THIMMARAYAPPA AND ANOTHER Vs SHIVARAMAIAH AND OTHERS	G. RAJAKUMAR AAND ASOCIATS
5	O.S. 1142/2010 (HEARING) IA/1/2010 IA/2/2010		NARAYANA REDDY AND ANOTHER Vs GEETHA AND ANOTHER	H.N.PRAKASH SRI.SACHIN.V.R
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 998/2011 (HEARING) IA/1/2011		CHIKKACHOWDAMMA Vs CHIKKA AKKAMMA	N.R.JAGADEESWARA
7	O.S. 1048/2011 (HEARING) IA/1/2011		VIJAYAMMA Vs MUNIYAPPA	Babu. T.S. Srinivasa
8	O.S. 1407/2011 (HEARING) IA/1/2011		MOHAMMED KHASIM Vs MEER ASLAM OTHERS	YOUNOUS ALI KHAN
9	M.A. 110/2017 (ARGUMENTS.) IA/1/2017 IA/2/2017		Ramanna G B Vs Gayathri R G	
ARGUMENTS BY ADV. DEFTS.				
10	O.S. 176/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010		C R RENUKA ARADHYA Vs PRASANNA ARADHYA	KVV GSD
<u>3:00 P.M - 4:00 P.M</u>				
11	O.S. 78/2012 (HEARING) IA/1/2012 IA/2/2012		GOWRAMMA Vs RAJALAKSHMI.E.K	G.S.PRASANNA KUMAR
12	O.S. 882/2012 (HEARING) IA/1/2012		Parvathamma Vs Nagappa Reddy	B.C.RAJANNA

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13	O.S. 1104/2012 (HEARING)		Muninarasamma Vs Jayamma	Ravi kumar
14	O.S. 1258/2012 (HEARING) IA/1/2012 IA/2/2012 IA/3/2012		Padmaja.K Vs Narayanamma	T.V.Nanje Gowda
15	EX 89/2016 (HEARING) IA/1/2016		P.V.MADHAVAN Vs G. SRINIVASA REDDY	
4:00 P.M - 5:00 P.M				
16	O.S. 171/2020 (HEARING)		Papanna Vs Muniamma	K N S
17	O.S. 782/2020 (HEARING) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
18	O.S. 945/2020 (HEARING) IA/1/2020		NAGESH K B Vs BAIYAMMA	HAREESH M.
19	O.S. 1008/2020 (HEARING) IA/1/2020		VINCENT KUMAR Vs SHIVANNA	JAMUNA T B
20	M.C. 232/2020 (HEARING)		SURYANARAYANA M Vs CHANDRAKALA G T	TRIPURAMBA B
21	O.S. 1023/2020 (ORDERS.) IA/1/2020		PUTTARAJU S A Vs RAJAGOPAL B M	BABU G N
22	M.A. 56/2020 (OBJECTIONs) IA/1/2020		SESHAPPA Vs LAKSHMANA	MYLARAIAH ASSOCAITES

Cases listed below are adjourned due to Covid 19

HEARING ON IA

23	O.S. 2482/2006 (SUMMONS) IA/1/2006 IA/2/2006 IA/3/2006	16-11-2020	L SMPANGI Vs M M LINGAPPA	PRAKASH T. HEBBAR
24	O.S. 641/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	15-12-2020	Premavathi alias Prema Vs Narayanamma M	C S R

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25	O.S. 940/2014 (SUMMONS) IA/1/2014 IA/2/2014	15-12-2020	Rathnamma Vs Basavaraj T P	B Ramesh
26	O.S. 1076/2014 (SUMMONS) IA/1/2014 IA/2/2014	15-12-2020	Rudramma Vs Sampangappa	H Rajanna
27	R.A. 60/2014 (SUMMONS) IA/1/2014 IA/2/2014 IA/3/2014	15-12-2020	Muniraju Vs Jyothi S N	Nagaraj H
28	O.S. 1246/2014 (SUMMONS) IA/1/2014 IA/2/2014	15-12-2020	Mariyappa M Vs Vimala Ben Patel	M Mohan Kumar
29	M.A. 63/2014 (SUMMONS) IA/1/2014	15-12-2020	Prakash Vs Nanjundappa D R	Govindegowda N
30	O.S. 1549/2014 (SUMMONS) IA/1/2014 IA/2/2014	15-12-2020	Krishnamurthy R M Vs Narayanamma	J K Lokesh
31	O.S. 1604/2015 (SUMMONS) IA/1/2015	15-12-2020	Lakshmi Vs Huchamayamma	L P S
32	O.S. 1709/2015 (SUMMONS) IA/1/2015 IA/2/2015	15-12-2020	Subba Reddy G Vs Lakshamma	H.R.Praveen Kumar
33	O.S. 1729/2015 (SUMMONS) IA/1/2015 IA/2/2015 IA/3/2015	15-12-2020	Venkataramana K V Vs The Chief Secretary Government of Karnataka	H R Raghu
34	R.A. 135/2015 (SUMMONS) IA/1/2015	15-12-2020	Manjunatha Vs Keshava R	V Vishwanath
35	O.S. 1500/2016 (SUMMONS) IA/1/2016	15-12-2020	SAKAMMA Vs CHINNAMMA	M Prabhu
36	R.A. 25/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-12-2020	SHANKARAPPA Vs KRISHNAPPA	L M Ramaiah Gowda

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37	O.S. 824/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-12-2020	Krishana Reddy, Rep byPA holder Brahmanamda Reddy K Vs Lakshamma	Jayalakshmi V
38	O.S. 842/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-12-2020	Bangalore Development Authority Rep. by Commissioner Vs B D A Employees Welfare Association (Regd) Rep. by President	Nagaraja M
39	O.S. 912/2019 (SUMMONS) IA/1/2019	15-12-2020	Javeed Sab M Vs Nalini Krishnappa alias alias N. Nalini	Rasheed Khan
40	O.S. 922/2019 (SUMMONS) IA/1/2019	15-12-2020	Mangala M Vs Gowramma	K V Lokesh
41	O.S. 989/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-12-2020	Lalithamma Vs Hanumanthappa	M Shivaraja
42	O.S. 1105/2019 (SUMMONS)	15-12-2020	Sushma S N Vs Narasimhamurthy S V	N Jaikumar
43	O.S. 1181/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	15-12-2020	MGR Realtors LLP, Rep. by its Designated Partner R P Goyal Vs Parkway Holdings Private Limited, Rep. by its Director P K Gajra	M/s. Dua Associates
44	O.S. 1198/2019 (SUMMONS) IA/1/2019	15-12-2020	Priyadarshini Vs Vinod Kumar Gopalakrishnan	PR and PR
45	O.S. 1203/2019 (SUMMONS)	15-12-2020	Sai Venkatesh Vs Srinivas	M Yadav Murthy
46	O.S. 1345/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-12-2020	Ramachandra N Vs Basha Khan	PRAKASH T.HEBBAR
47	O.S. 1359/2019 (SUMMONS) IA/1/2019	15-12-2020	Sarojamma Vs Narayanaswamy B	A G N
48	O.S. 1403/2019 (SUMMONS) IA/1/2019	15-12-2020	Srinivasa Murthy H A Vs Puttamma	Indramathi R

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49	O.S. 1423/2019 (SUMMONS) IA/1/2019	15-12-2020	Lakshmi H Vs Nanjamma	D Narase Gowda
NOTICES				
50	O.S. 818/2020 (SUMMONS) IA/1/2020	15-12-2020	MUNIRAJU Vs KEMPAMMA	R T NANJEGOWDA
51	O.S. 448/2017 (A.D.R) IA/1/2017	15-12-2020	Shivakumar K Vs Byrappa Mayanna Gowda - B M Gowda	A V S
52	O.S. 1071/2017 (A.D.R)	15-12-2020	Manjula Vs Jayaram L	C N Krishna Reddy
53	O.S. 184/2018 (A.D.R) IA/1/2018	15-12-2020	Gopal K M Vs Suresh	
54	O.S. 746/2018 (A.D.R) IA/1/2018 IA/2/2018 IA/3/2018	15-12-2020	B. V. ARCHANA Vs B. LALITHA	REVANNA M.S.
55	O.S. 969/2018 (A.D.R) IA/1/2018	15-12-2020	Suhas Ramachandra Gowda Vs Doddabasavarajappa	Mahesh B K
56	O.S. 1093/2018 (A.D.R) IA/1/2018	15-12-2020	Manjula Vs Akkayamma alias Chikkamuniyamma	C D R
57	O.S. 1375/2018 (A.D.R) IA/1/2018	15-12-2020	Narayana Reddy Vs Nanjamma	Shashi Kumar R
58	O.S. 1383/2018 (A.D.R) IA/1/2018	15-12-2020	Munithayamma Vs Narayanaswamy	S D C
59	O.S. 1594/2018 (A.D.R) IA/1/2018	15-12-2020	K Kumar Vs Doddegowda G L	Y K N Sharma
60	O.S. 1678/2018 (A.D.R) IA/1/2018	15-12-2020	Renuka Vs Akkamma	Ashwath M
61	O.S. 1753/2018 (A.D.R) IA/1/2018 IA/2/2018	15-12-2020	Suresh K Vs Sunitha B G	Hanumantharaya D
62	O.S. 1781/2018 (A.D.R) IA/1/2018	15-12-2020	Kantaraju B R Vs Laxmamma	A N Lokesh

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63	O.S. 1830/2018 (A.D.R) IA/1/2018	15-12-2020	SHARADAMMA Vs BHAGYA	R Narayanaswamy
64	O.S. 67/2019 (A.D.R) IA/1/2019	15-12-2020	MARAPPA Vs KRISHNAPPA H	M T RANGASWAMY
65	O.S. 680/2019 (A.D.R) IA/1/2019	15-12-2020	Yashodamma Vs Anjanamma	L Mahesh
66	O.S. 994/2019 (A.D.R) IA/1/2019	15-12-2020	Lakkamma Vs Munirathna	M N V
67	O.S. 1524/2019 (A.D.R) IA/1/2019	15-12-2020	KUMARI SNEHA V Vs VIJAYA KUMAR L	N SANTHOSH KUMAR

In the Court of VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

Cases Listed on 12-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 752/1995	Hearing
02	LAC. 243/2004	Hearing
03	O.S. 1151/2006	Hearing
04	O.S. 2370/2006	Hearing
05	O.S. 1304/2006	Evidence
06	O.S. 1374/2006	Evidence
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01	O.S. 598/2007	Hearing
02	O.S. 774/2007	Hearing
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04	O.S. 1125/2009	Hearing
05	O.S. 517/2009	Arguments
06	R.A. 66/2011	Arguments
07	O.S. 463/2012	Hearing
08	O.S. 944/2014	Hearing
09	M.A. 69/2014	Hearing
10	O.S. 1612/2014	Hearing
11	O.S. 828/2015	Hearing
12	Misc. 23/2014	Arguments
13	Misc. 56/2014	Orders.

H. J. K. 09/10/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.